

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
LOGIX INFRA TECH PRIVATE LIMITED OPERATING IN REAL  
ESTATE (RESIDENTIAL) PROJECT AT NOIDA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Logix Infratech Private Limited CIN: U70101DL2010PTC202613
2.	Address of the registered office	DGL006, Ground Floor, DLF Galleria, Mayur Vihar, Phase-I, New Delhi, East Delhi-110091 (Earlier Registered Office: 301-A, World Trade Tower, Barakhamba Lane, Connaught Place,
3.	URL of website	<a href="https://logixinfratech.com/">https://logixinfratech.com/</a>
4.	Details of place where majority of fixed assets are located	Plot no.-1 GH-1, Expressway Sector-143, Noida, Gautam Buddha Nagar, Uttar Pradesh- 201301
5.	Installed capacity of main products/ services	Real Estate Project having 2538 units.
6.	Quantity and value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2021 - 2022: - Quantity-NA, Value – 1221.88 Lakhs
7.	Number of employees/ workmen	3
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of	Available at <a href="https://logixinfratech.com/">https://logixinfratech.com/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available at <a href="https://logixinfratech.com/">https://logixinfratech.com/</a>
10.	Last date for receipt of expression of interest	12 <sup>th</sup> January 2023
11.	Date of issue of provisional list of prospective resolution applicants	22 <sup>nd</sup> January 2023
12.	Last date for submission of objections to provisional list	27 <sup>th</sup> January 2023
13.	Process email id to submit EOI	<a href="mailto:cirp.logixinfratechpvtltd@gmail.com">cirp.logixinfratechpvtltd@gmail.com</a>



*Atul Mittal*  
Atul Mittal

Resolution Professional  
IBBI/IPA-001/IP-P00439/2017-18/10762

Date:12/12/2022

Place: Delhi